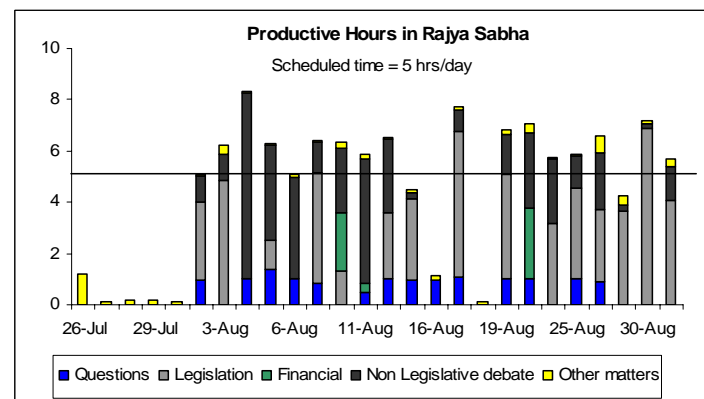
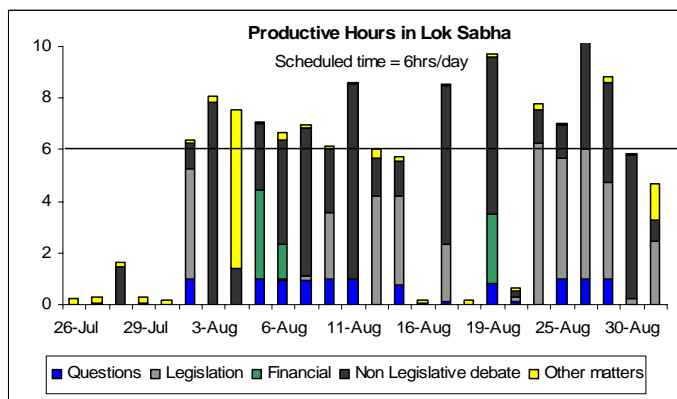


# Plan vs. Performance

## Monsoon Session – July 26 to August 31, 2010

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Monsoon Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	24	26
No. of Sittings (Rajya Sabha)	24	26
No. of Bills for passing		
- Appropriation Bills	3	3
- Other Bills	33	21
No. of Bills for introduction		
- Appropriation Bills	3	3
- Other Bills	35	23
No. of Bills for withdrawal	2	1



The Lok Sabha and Rajya Sabha adjourned *sine die* on August 31. Sittings of both the Houses were extended by two days. Both houses discussed the supplementary demands for grants. Issues related to inflation, flood and drought conditions, Commonwealth Games, Bhopal Gas Tragedy, protests in Kashmir, atrocities against SC/ST and illegal mining were also discussed besides legislative Bills. Several hours were lost due to interruptions and walkouts on the issues of inflation, petroleum price hike, delay in preparations for the Commonwealth Games and illegal mining. Both houses sat late on several days to make up for the lost time Lok Sabha worked for 94% of the scheduled hours and Rajya Sabha for 100%.

### Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Trade Marks Amendment) Bill, 2009	Passed on 18 Dec 2009	Passed on 10 Aug 2010
The Clinical Establishments (Registration and Regulations) Bill, 2010	Passed on 3 May 2010	Passed on 3 Aug 2010

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August 31, 2010

Short Title	Lok Sabha	Rajya Sabha
The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	Passed on 4 May 2010	Passed on 5 Aug 2010
The Energy Conservation (Amendment) Bill, 2010	Passed on 4 May 2010	Passed on 17 Aug 2010
The Prevention of Torture Bill, 2010	Passed on 6 May 2010	
The Land Ports Authority of India Bill, 2009	Passed on 6 May 2010	Passed on 19 Aug 2010
The Wakf (Amendment) Bill, 2010	Passed on 7 May 2010	
The Commercial Division of High Courts Bill, 2009	Passed on 18 Dec 2009	
The Seeds Bill, 2004		
The Pesticide Management Bill, 2008		
The Chemical Weapons Convention (Amendment) Bill, 2010		
The Foreign Trade (Development and Regulation) Amendment Bill, 2009	Passed on 12 Aug 2010	Passed on 9 Aug 2010
The National Commission for Heritage Sites Bill, 2009		
The Foreign Contribution (Regulation) Bill, 2006	Passed on 27 Aug 2010	Passed on 19 Aug 2010
The Industrial Disputes (Amendment) Bill, 2009	Passed on 10 Aug 2010	Passed on 3 Aug 2010
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008	Passed on 21 Aug 2010	Passed on 17 Aug 2010
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001		
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 ( <i>Women's Reservation Bill</i> )		Passed on 9 Mar 2009
The Code of Criminal Procedure (Amendment) Bill, 2010	Passed on 12 Aug 2010	Passed on 27 Aug 2010
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Reserves for women 50% of seats in municipalities)		
The Civil Liability for Nuclear Damage Bill, 2010	Passed on 25 Aug 2010	Passed on 30 Aug 2010
The State Bank of India (Amendment) Bill, 2010	Passed on 2 Aug 2010	Passed on 12 Aug 2010
The Orissa (Alteration of Name) Bill, 2010		
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eight Schedule)		

## Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Essential Commodities (Amendment) Bill, 2010	Passed on 17 Aug 2010	Passed on 27 Aug 2010
The Securities and Insurance Laws (Amendment and Validation) Bill, 2010	Passed on 2 Aug 2010	Passed on 9 Aug 2010
The Jawahar Lal Institute of Post Graduate, Medical Education and Research (Amendment) Bill, 2010		Introduced on 5 Aug 2010
The Indian Medical Council (Amendment) Bill, 2010	Passed on 20 Aug 2010	Passed on 25 Aug 2010
The Enemy Property (Amendment and Validation) Bill, 2010	Introduced on 2 Aug 2010	
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2010		
The Representation of People (Amendment) Bill, 2010	Passed on 31 Aug 2010	Passed on 30 Aug 2010
The Salary, allowances and Pensions of Members of Parliament (Amendment) Bill, 2010	Passed on 26 Aug 2010	Passed on 31 Aug 2010

Short Title	Lok Sabha	Rajya Sabha
The Jharkhand Panchayati Raj (Amendment) Bill, 2010	Passed on 17 Aug 2010	Passed on 25 Aug 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Biotechnology Regulatory Authority of India Bill, 2010		
The Anti Hijacking (Amendment) Bill, 2010		Introduced on 19 Aug 2010
The Consumer Protection (Amendment) Bill, 2010		
The Forward Contracts Regulation (Amendment) Bill, 2010		
The Companies (Second Amendment) Bill, 2010		
The Direct Tax Code (DTC) Bill, 2010	Introduced on 30 Aug 2010	
The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010 (Amendment of Articles 217 and 224)	Introduced on 25 Aug 2010	
The National Institute of Food Technology, Entrepreneurship and Management Bill, 2010		
The New Delhi Municipal Council (Amendment) Bill, 2010	Introduced on 3 Aug 2010	
The Indian Penal Code and Certain Other Laws (Amendment) Bill, 2010		
The Arms (Amendment) Bill, 2010	Introduced on 25 Aug 2010	
The Central Educational Institutions (Reservation in Admission) (Amendment) Bill, 2010		Introduced on 6 Aug 2010
The National Academic Depository (Amendment) Bill, 2010		
The Institute of Technology (Amendment) Bill, 2010	Introduced on 30 Aug 2010	
The Architect (Amendment) Bill, 2010		Introduced on 31 Aug 2010
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010		Introduced on 31 Aug 2010
The Cinematograph Bill, 2010		
The Press and Registration of Books and Publications Bill, 2010		
The Judicial Standards and Accountability Bill, 2010		
The Constitution (Amendment ) Bill, 2010		
The Marriage Laws (Amendment) Bill, 2010	Introduced on 4 Aug 2010	
The Public Interest Disclosure and Protection to Persons Making the Disclosures Bill, 2010	Introduced on 26 Aug 2010	
The National Identification Authority of India Bill, 2010		
The Academy of Scientific and Innovative Research Bill, 2010	Introduced on 30 Jul 2010	
The Dam Safety Bill, 2010	Introduced on 30 Aug 2010	
The Nalanda University Bill, 2010	Passed on 26 Aug 2010	Passed on 21 Aug 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank row indicate that the Bill was not introduced.

## Appropriation Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (Railways) No. 4 Bill, 2010	Passed on 19 Aug 2010	Passed on 20 Aug 2010
The Appropriation (No. 4) Bill, 2010	Passed on 5 Aug 2010	Passed on 11 Aug 2010
The Jharkhand Appropriation Bill, 2010	Passed on 6 Aug 2010	Passed on 10 Aug 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Bills not originally listed but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Repatriation of Prisoners (Amendment) Bill, 2010	Introduced on 16 Aug 2010	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

## Government Bill not originally listed for Consideration and Passing but Passed by LS only

Short Title	Lok Sabha	Rajya Sabha
The Educational Tribunals Bill, 2010	Passed on 26 Aug 2010	

## Government Bill not originally listed for Consideration and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Personal Laws (Amendment) Bill, 2010	Passed on 21 Aug 2010	Passed on 17 Aug 2010
The Indian Medicine Central Council (Amendment) Bill, 2010	Passed on 31 Aug 2010	Passed on 25 Aug 2010

## Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005		
The Representation of People (Amendment) Bill, 2006	21 Aug 2010	Replaced by a New Bill

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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